

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 494/JPR/2023
IA No. 686/JPR/2023
CP No. (IB)- 15/10/JPR/2022
Under Section 10 of IBC, 2016

In the matter of:

Niroz Insulations Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitin Chhatwani, Adv.

ORDER

On the request of learned counsel for the Petitioner, the matter is adjourned.

List the matter on 20.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 23, 2024